

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 118

IA No. 268/2024, 277/2024,  
816/2024 and 911/2024  
and  
CP (IB) No. 314/Chd/J&K/2023

**IN THE MATTER OF:**

J & K Integrated Textiles Park Ltd.

...Petitioner/ Financial Creditor

Vs.

J & K Synthetic Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 7, 60(5), 65(1) IBC 2016, Rule 11 NCLT Rules

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 11.07.2024.

-sd-  
Court Officer

May 13, 2024  
SM